



TRAI Bhopal <traibhopal@gmail.com>

Important : Comments Required for consultation paper on Audit related provisions of Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 and The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual

RAKESH KUMAR <rajelectro26@gmail.com>
To: TRAI Bhopal <traibhopal@gmail.com>

Thu, Sep 5, 2024 at 8:51 PM

Dear Sir,

In reply to your letter, as you are aware of the present situation of cable business, it is a very difficult condition, only we know how we are working.

As you have asked us some suggestions in the form of questions, the answers to them are as follows.

1. There should not be any audit to be done; it is an additional burden on us, MSO's, are not in a position to bear the cost of the audit. If an audit is still necessary, then the audit should be done without any charge, we are ready for it.

2. For Monthly Subscribers Reports, you can get it verified from our CAS and SMS vendor; they also have access to our SMS server and full right to access any time to it. We only generate and provide MSR Reports from the server only.

3. SMS and CAS servers are certified by the government.

We only operate a SMS server and the vendor looks after it. We do not have the right to change anything on the server. When nothing can be changed from our sides then why audit.

Considering all this, there should be no audit.

Thanks & Regards

Rakesh Kumar

Raj Digital Cable T.V. Network

Aligarh

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